

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:339

ANSWERED ON:17.08.2010

VIOLENCE IN KASHMIR

Botcha Lakshmi Smt. Jhansi;Kumar Shri Shailendra

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the State of Jammu and Kashmir has witnessed a spate of violence recently;
- (b) if so, the details thereof and the reasons therefor alongwith the number of civilians and security personnel killed and injured in the said violence;
- (c) the details of requests received from the State Government to tackle the situation including deployment of additional Para-military Forces and the action taken thereon;
- (d) whether the connivance of hostile foreign intelligence agencies have been reported behind such violence;
- (e) if so, the details thereof; and
- (f) the immediate steps taken by the Government to restore peace and normalcy in the State?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO.339 FOR 17.08.2010.

(a) & (b): Yes Madam. The State of J&K has witnessed violent incidents affecting law and order in the recent past. The details of the civilians and Security personnel killed and injured in law and order situations are as follows:

Months	Civilians Killed	Civilians Injured	SFs Killed	SFs Injured
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June, 2010	11	105	0	505
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July, 2010	12	115	0	761
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August 1st to 8th, 2010	22	49	0	572
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The recent spate of violence from June 11th, 2010 triggered by the death of a youth, Tufail Ahmed Mattoo r/o Saida Kadal, Srinagar, after being hit on the head by a tear gas shell lobbed by the police to disperse a mob of stone pelters at Rajouri Kadal, Srinagar. Each case of death has been followed by more protests, stone pelting and violent attacks.

(c): Law & Order (L&O) is a State subject. Central Government have supported the Government of J&K by deployment of additional Central Para-Military Forces to tackle L&O situation from time to time. On 6th July, 2010, State Government requested the services of Army for patrolling on the outskirts. The Army was derequisitioned on 15.7.2010.

(d) & (e): There have been some reports of armed militants among the protesters and in the crowd. As per the information with the

Government, there are approximately 371 foreign militants affiliated to foreign militants/organizations in the valley.

(f): State Government has taken steps and imposed curfew and restrictions with a view to contain the violence and restore Law and Order. Other Confidence Building Measures have also been taken by the Chief Minister of J&K viz. convening of an All Party Meeting announcement of relief package in favour of Next of Kins of the civilians killed since June, 11, 2010, setting up of Commission of Inquiry, meetings with civil society etc. PM also met the representatives of political parties of J & K at Delhi on 10.8.2010.

The PM has also announced various economic and social measures to be implemented in the State. Chief Minister, Home Minister and Prime Minister have also appealed for peace and calm and to put an end to the cycle of violence.